

possible to complete all the minimum requirements to complete the programme by that time.

**Advertisements of DAVP and Railways etc. to smaller and medium Newspapers**

\*28. SHRI SOMNATH CHATTERJI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to increase the amount of advertisements of DAVP, Railways and other public undertakings to smaller and medium newspapers; and

(b) if so, the quantum of increase in terms of money to be paid for the advertisements to those papers?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). Advertisements are released to newspapers to meet varying publicity requirements and not as a measure of financial assistance. But remaining within these limitations, small and medium newspapers particularly those published in Indian languages will be used for Government advertisements on an increasing scale. The question, is therefore, being looked into in detail.

SHRI SOMNATH CHATTERJEE: The hon. Minister said that advertisements are not to be given for financial assistance. But in a country where the bigger newspapers are controlled by the monopoly houses, is it not the Government's policy to encourage the small and medium newspapers and young journals? How do you expect them to increase their circulation without assistance from the Government through the medium of advertisements, which

183 LS—2.

was distorted during the last emergency? Is the Government thinking about laying down some policy or norm to help the distribution of advertisements in a fair manner?

SHRI L. K. ADVANI: As I have said, it cannot be simply for financial assistance. Otherwise, advertisement becomes an instrument of political patronage and political leverage, which the Government does not want to do. But, within these constraints, Government would like to evolve a policy which might include a measure of weightage in the case of smaller and medium newspapers, particularly those which are in the regional languages.

SHRI SOMNATH CHATTERJEE: In so far as the issue of advertisements to regional papers or weeklies is concerned, so far as Calcutta weekly *Jansukti* is concerned, although the DAVP has withdrawn the suspension order, the Railway Board and other authorities are not issuing the advertisements to it? Will the Minister kindly look into that? Secondly, what is the quantum of advertisement given to a journal called *Surya*, which has got an artificial growth? What was the financial assistance given to this journal, which is nothing but a by-product of emergency?

SHRI L. K. ADVANI: There are two cases, one in which it has been pointed out to me that railway advertisements are not being given to a paper. I will look into it. So far as *Surya* is concerned, I need notice.

SHRI K. MALLANNA: What is the policy of the new Government regarding advertisements of the DAVP to the monopoly press?

SHRI L. K. ADVANI: We have a positive policy in this matter, not a

negative policy, and that positive policy is to see that in the matter of giving advertisements, the small and medium papers, particularly in the Indian languages, are in a way favoured.

#### SHORT NOTICE QUESTION

#### Resignation of Deputy Chairman, Planning Commission

S.N.Q. 3. SHRI TEJ PRATAP SINGH: Will the PRIME MINISTER be pleased to state whether the Deputy Chairman, Planning Commission of India has resigned from his post or not?

THE PRIME MINISTER (SHRI MORARJI DESAI): Shri P. N. Haksar has submitted his resignation as Deputy Chairman, Planning Commission, but he has been requested to continue for sometime more to enable Government to make suitable alternative arrangements.

श्री तेज प्रताप सिंह : क्या प्रधान मंत्री जी यह बताने की कृपा करेंगे कि नये वर्ष के नये बजट में नई नीतियों के समावेश किये जाने के लिए नये प्रावधान करने होंगे, तो उस के सम्बन्ध में योजना आयोग के समस्त सदस्यों तथा उपाध्यक्ष, जिन का योगदान बजट में होता है, का शीघ्रातिशीघ्र परिवर्तन करने के लिए कब तक कदम उठाएंगे ?

श्री मोरारजी देसाई : जितनी जल्दी हो सकेगा, हम करेंगे ।

श्री तेज प्रताप सिंह : क्या प्रधान मंत्री जी यह बताने की कृपा करेंगे कि हमारे देश में क्या ऐसे नियमों को अनिवार्यता नहीं

है कि नई सरकार के आते ही योजना आयोग के उपाध्यक्ष, सभी सदस्य, राजदूत और गवर्नरों को इस्तीफे दे देने चाहिए ? यदि ऐसे कुछ नियम नहीं हैं तो जो जनतांत्रिक देशों में स्वस्थ परम्परा और पद्धति है, उस को ध्यान में रखते हुए क्या ऐसे नियम लागू करने की कृपा करेंगे कि नई सरकार के आते ही ऐसे सारे लोग इस्तीफा दे दें ।

श्री मोरारजी देसाई : हमारा नकल करने की हमें जरूरत नहीं है ।

श्री रामधारी शास्त्री : क्या ऐसा तो नहीं है कि उन का इस्तीफा न स्वीकार करने की बात हो ?

श्री मोरारजी देसाई : वे रहना नहीं चाहते हैं ।

श्री सरब यादव : आपात काल की वस की ड्राइवर प्रधान मंत्री, श्रीमती इन्दिरा गांधी थीं और हस्कर साहब और ये सारे लोग उन के सेनापति थे । जब इन चुनावों ने आपात काल की वस के ड्राइवर को बाहर निकाल फेंक दिया है, तो मैं आपके द्वारा प्रधान मंत्री जी से कहना चाहता हूँ कि इन को भी निकाला जाय और उन का रेजिगनेशन जल्दी से मंजूर किया जाए । (व्यवधान)

श्री मोरारजी देसाई : तत्काल इस्तीफा मंजूर करने से यहां पर कुछ रहेगा नहीं । इसलिए जो कुछ करना है, वह सोच-विचार कर करना है । सब बातों को सोच कर इस का निर्णय करेंगे ।